CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Coram:

1. Shri Ashok Basu, Chairman
2. Shri K.N. Sinha, Member
3. Shri Bhanu Bhushan, Member
4. Shri A.H. Jung, Member

IA No.11/2005
In
Petition No.101/2003

In the matter of

Approval of Transmission tariff for Special Energy Meters in Northern Region
for the period from 1.5.2002 to 31.3.2004.

And in the matter of

Power Grid Corporation of India Ltd. ….. Applicant

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
2. Himachal Pradesh State Electricity Board, Shimla
3. Punjab State Electricity Board, Patiala
4. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
5. Power Development Department, Govt. of J&K, Jammu
6. Uttar Pradesh Power Corporation Ltd., Lucknow
7. Delhi Transco Ltd., Delhi
8. Chandigarh Administration, Chandigarh
9. Uttarakhand Power Corporation Ltd., Dehradun ….. Respondents

ORDER

The Commission in its order dated 26.4.2005 had directed the petitioner to file
certain additional information. The information was to be filed within three weeks of

3. Accordingly, IA No.11/2005 stands disposed of.

Sd/-     Sd/-    Sd/-   Sd/-
(A.H. JUNG)   (BHANU BHUSHAN)           (K.N.SINHA)  (ASHOK BASU)
MEMBER                      MEMBER                   MEMBER         CHAIRMAN

New Delhi dated the 27th May 2005